NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	Admission	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

1) RAJESH S.

8129296547E Ceaned Greditor

Chate Bank gendia

2) Puowhapth P.N. four postkoners

9980488332. four postkoners

Or. K. S. Ranichandra

S. Mounjuladini, Ad V For Aeritionso

S. Jayalakishni, nots

For Ker & Co

9994055713

Counsel for Petitioner Company is present. Deepak & Rajesh, Advocates filed vakalath for SBI which is financial creditor. Counsel for Bank requested time for filing objections. List it on 13/09/2017.

Member (T)

Member (J)